

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.02.2017									28.02.2017
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8776	0	0	58	58	0	0	37	37	8797
2	CIVIL SECOND APPEAL	4404	0	0	75	75	0	0	45	45	4434
3	EXECUTION FIRST APPEAL	47	0	0	1	1	0	0	0	0	48
4	EXECUTION SECOND APPEAL	13	0	0	1	1	0	0	1	1	13
5	CIVIL MISC. APPEAL	22085	0	28	477	505	0	14	1550	1564	21026
6	CIVIL REVISION	428	0	0	27	27	0	0	8	8	447
7	CIVIL REVIEW	775	0	9	34	43	0	10	29	39	779
8	INCOME TAX REFERENCE	5	0	0	0	0	0	3	0	3	2
9	OTHER TAX REFERENCE	102	0	11	0	11	0	15	0	15	98
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	19	0	3	0	3	0	5	0	5	17
12	INCOME TAX APPEAL	1159	0	0	59	59	0	205	0	205	1013
13	WEALTH TAX APPEAL	26	0	2	0	2	0	9	0	9	19
14	SALES TAX REVISION	584	0	0	19	19	0	0	115	115	488
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	96	0	0	1	1	0	0	4	4	93
17	COMPANY EXECUTION PETITION	2	0	0	0	0	0	0	0	0	2
18	COMPANY APPEAL	25	0	0	0	0	0	0	0	0	25
19	COMPANY APPLICATION	221	0	0	2	2	0	0	4	4	219
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	34	0	2	0	2	0	3	0	3	33
24	SPECIAL APPEAL (WRITS)	2801	0	163	0	163	0	148	0	148	2816
25	CIVIL CONTEMPT	2365	0	13	119	132	0	8	28	36	2461
26	CIVIL WRITS	56361	0	66	1557	1623	0	96	2516	2612	55372
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	625	0	0	3	3	0	0	7	7	621
	TOTAL (A)	101006	0	297	2433	2730	0	516	4344	4860	98876
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19544	0	29	161	190	0	61	73	134	19600
3	CRIMINAL REVISION	6646	0	0	155	155	0	3	57	60	6741
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10212	0	0	496	496	0	1	554	555	10153
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1115	0	0	1464	1464	0	0	1278	1278	1301
6	CRIMINAL CONTEMPT	23	0	1	0	1	0	0	0	0	24
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	18	0	18	0	18	0	13	0	13	23
9	CRIMINAL LEAVE TO APPEAL	1114	0	0	43	43	0	12	26	38	1119
10	CRIMINAL WRITS	597	0	0	31	31	0	0	34	34	594
	TOTAL (B)	39272	0	48	2350	2398	0	90	2022	2112	39558
	TOTAL (A+B)	140278	0	345	4783	5128	0	606	6366	6972	138434
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	157	0	0	8	8	0	0	6	6	159
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	112	0	0	16	16	0	0	11	11	117
4	CRIMINAL TRANSFER	65	0	0	1	1	0	0	6	6	60
	TOTAL (C)	335	0	0	25	25	0	0	23	23	337
	GRAND TOTAL (A+B+C)	140613	0	345	4808	5153	0	606	6389	6995	138771